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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A. No. 1512 of 1995

Dated New Delhi, this 04th day of September, 1995.

Hon'ble Shri A. V. Haridasan, Vice Chairman(J)
Hon'ble Shri K. Muthukumar, Member(A)

Shri Ripudaman Swami
R/o 176-B. DDA Flats,
Jhilmil Colony, Vivek Vihar,
DELHI-95.

By Advocate: Ms Shefali Khanna

... Applicant

versus

1. Union of India,
through its Secretary,
Ministry of Environment & Forests,
C.G.O. Complex, Lodhi Road,
Parivar Bhawan,
NEW DELHI.

2. The Chairman,
Central Pollution Control Board,
Parivesh Bhawan,
CBD-cum-Office Complex,
East Arjun Nagar,
DELHI-32.

... Respondents

By Advocate: None.

O R D E R (Oral)

Shri A. V. Haridasan

The learned counsel for the applicant seeks permission to withdraw the application with the liberty to the applicant to approach the appropriate forum and accordingly the application is closed as withdrawn. *Leaving this record in the office*


(K. Muthukumar)
Member(A)


(A. V. Haridasan)
Vice Chairman(J).

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